

Statement regarding Business of the House

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): With your permission Sir, I rise to announce that Government Business during the week commencing Monday, the 2nd of December, 2024 will consist of:

1. Consideration of any items of Government Business carried over from today's order paper: - [it contains: - Consideration and passing of the following Bills: - (i) The Banking Laws (Amendment) Bill, 2024; and (ii) The Railways (Amendment) Bill, 2024.]

2. Consideration and passing of the following Bills:-

(i) The Disaster Management (Amendment) Bill, 2024;

(ii) The Carriage of Goods by Sea Bill, 2024; and

(iii) The Bills of Lading Bill, 2024.

3. Discussion and voting on the First Batch of Supplementary Demands for Grants for the year 2024-2025 and introduction, consideration and passing of the related Appropriation Bill, after presentation.

12.04 hrs